

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-537  
CP No-156/66/ND/2019

IN THE MATTER OF:

Aktivortho Pvt Ltd

...Applicant

SECTION

Sec. 66 C.A.

Order delivered on 18.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :  
For the Respondent :

ORDER

Due to paucity of time, list the matter on 06.04.2021.

11  
SD/-  
(Anil Kumar)  
(Court Officer, C-V)